SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).157/2022

ASSOCIATION OF MEDICAL CONSULTANTS (AMC), MUMBAI Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.33623/2022-GRANT OF INTERIM RELIEF)

Date: 19-09-2022 This petition was called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE HEMANT GUPTA HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Mr. Sunil Fernandes, AOR

Ms. Nupur Kumar, Adv.

Ms. Priyansha Sharma, Adv. Mr. Divyansh Tiwari, Adv.

Ms. Diksha Dadu, Adv. Ms. Muskan Surana, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following O R D E R

Issue notice.

Tag with W.P.(C) No.69/2021.

(ARJUN BISHT)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)